

DIVISION BENCH

O-129

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/5(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th July, 2021, 10:30 A.M

Name of the Company	M/S VIKASH SCAFFOLDING SYSTEMS Vs. THREE DIMENSION INFRATECH PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Patita Paban Bishwal, Advocate - For the Applicant
Mr. Gursat Singh Vachher, Advocate

ORDER

The Ld. Counsel for the Applicant present.

Due to paucity of time, the matter could not be taken up for hearing today.

List this matter for hearing on 1st September, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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